

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:75  
ANSWERED ON:08.07.2014  
ALLOCATION FOR FISHERY HARBOURS  
Mullappally Shri Ramachandran

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of the allocation made by the Government for the fishery harbours at Quilandy and Thalai in Kerala during the last two years and the current year;
- (b) whether the Government has received any representation for additional funds from Kerala in this regard; and
- (c) if so, the details thereof and the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE, & FOOD PROCESSING INDUSTRIES (DR SANJEEV KUMAR BALYAN)

(a):The Department of Animal, Husbandry and Fisheries(DAD&F), Ministry of Agriculture during 2013-14 accorded approval to the revised proposals of Government of Kerala for construction of fishing harbours at Qualindy (Koyilandi) and Thalai with 50% central assistance under the Centrally Sponsored Scheme on Development of Marine Fisheries, Infrastructure and Post Harvest Operations and details of which are as below:

( in lakhs)				
S.No	Name of fishing harbour	District	Date of approval Revised of revised proposal	Cost of Remarks
1.	Koyilandi	Kozhikode	4.03.2014	6399.00 The original proposal this fishing harbour at a total cost of 3545 lakh was approved in December, 2005
2.	Thalai	Kannur	4.03.2014	3479.50 The original proposal of this fishing harbour at a total cost of 1925.74 lakh was approved in February, 2007

The DAD&F has so far released a sum of 1772.50 lakh to the Government of Kerala in 6 instalment during the period from December, 2005 to March, 2012 for construction of fishing harbour at Qualindy. Similarly, the DAD&F has released a sum of 850 lakh to State Government in 4 instalment during the period from March 2007 to July, 2010 for construction of fishing harbour at Thalai in Kannur District. No funds have been released during the last two financial years (2012-13 and 2013-14) and the current year in respect of these two fishing harbour projects.

(b) and (c) : Yes, Madam. The Government of Kerala has requested the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture for release of the balance central share of 1427 lakh and 889.75 lakh in respect of Koyilandi and Thalai respectively. The release of funds to the State Government is subject to approval for continuation of the Scheme during current financial year (2014-15) and availability funds.